

## THE HIGH COURT OF KERALA

Kochi - 682 031

Dated – 23-02-2012

### PROCEEDINGS

Judiciary –Appointment of Sub Judges / CJMs as District Judges – Consequential Transfers and Postings of Judicial Officers – Orders issued.

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Read : 1.G.O.(Ms) No33/2012/Home dated 23-01-2012

2.High Court order of even no. dated 28-01-2012

### ORDER NO. B1- 53927 /2011

As part of the filling up the vacancies of judicial officers, the following orders are issued:

1. Shri Madhukumar K.R., Sub Judge, Nedumangad is transferred and posted as Chief Judicial Magistrate, Thiruvananthapuram. He will hand over charge of his office to the Addl.Sub Judge-II, Thiruvananthapuram and take charge as Chief Judicial Magistrate, Thiruvananthapuram from the Judicial Magistrate of First Class-III, Thiruvananthapuram

The Addl.Sub Judge-II, Thiruvananthapuram will hold the full additional charge of the Sub Judge, Nedumangad till Smt. Asheeda F.,(Sl.No.22) takes charge.

2. Shri Babu Prakash V.K., Principal Sub Judge, Thiruvananthapuram is transferred and posted as Chief Judicial Magistrate, Pathanamthitta. He will hand over charge of his office to Smt.K.K.Sujatha(Sl.No.14) and take charge as Chief Judicial Magistrate, Pathanamthitta from the Judicial Magistrate of First Class-I, Pathanamthitta.

3. Shri Felix Marydas, Sub Judge, Attingal is transferred and posted as Chief Judicial Magistrate, Thodupuzha. He will hand over charge of his office to the Addl.Sub Judge-II, Thiruvananthapuram and take charge as Chief Judicial Magistrate, Thodupuzha from the Judicial Magistrate of First Class, Thodupuzha.

The Addl.Sub Judge-II, Thiruvananthapuram will hold the full additional charge of the Sub Judge, Attingal till Smt.Minimol T.K.(Sl.No.34) takes charge.

4. Shri P.Sasidharan, Principal Sub Judge, Thrissur is posted as Chief Judicial Magistrate, Thrissur. He will hand over charge of his office to Shri.N.Ravisankar(Sl.No.16) and take charge as Chief Judicial Magistrate, Thrissur from the Judicial Magistrate of First Class-I, Thrissur

5. Shri Gopakumar A.K., Sub Judge, Kottarakkara is transferred and posted as Chief Judicial Magistrate, Kollam. He will hand over charge of his office to the Addl. Sub Judge, Kollam and take charge as Chief Judicial Magistrate, Kollam from the

Judicial Magistrate of First Class-II, Kollam

The Addl.Sub Judge, Kollam will hold the full additional charge of the Sub Judge, Kottarakkara till Shri K.Santhoshkumar(SI.No.26) takes charge.

6. Shri. K.Byjunath, Sub Judge, Koyilandi is transferred and posted as Chief Judicial Magistrate, Manjeri. He will hand over charge his office to the Addl.Sub Judge-III, Kozhikode and take charge as Chief Judicial Magistrate, Manjeri from the Judicial Magistrate of First Class-I, Manjeri

The Addl.Sub Judge-III, Kozhikode will hold the full additional charge of the Sub Judge, Koyilandi till Shri K.Kamanees(SI.No.29) takes charge.

7. Shri.A. Sankaran Nair, Sub Judge, Ottappalam is transferred and posted as Chief Judicial Magistrate, Palakkad. He will hand over charge of his office to Sri.Biju Menon K.(SI.No.31) and take charge as Chief Judicial Magistrate, Palakkad from the Judicial Magistrate of First Class-II, Palakkad

8. Shri V.C. Cherian, Sub Judge, Mavelikkara is transferred and posted as Chief Judicial Magistrate, Kottayam. He will hand over charge of his office to Shri.P.N.Vinod(SI.No.25) and take charge as Chief Judicial Magistrate, Kottayam from the Judicial Magistrate of First Class-III, Kottayam

9. ShriA.Krishnankutty, Sub Judge, Vadakara is transferred and posted as Chief Judicial Magistrate, Kalpetta. He will hand over charge of his office to the Addl. Sub Judge-II, Kozhikode and take charge as Chief Judicial Magistrate, Kalpetta from the Judicial Magistrate of First Class, Manathavady

The Addl.Sub Judge-II,Kozhikode will hold the full additional charge of the Sub Judge, Vadakara, till Shri S.Sureshkumar(SI.No.28) takes charge.

10. Shri S.Santhoshkumar, Sub Judge, Neyyattinkara is transferred and posted as Chief Judicial Magistrate, Ernakulam. He will hand over charge of his office to Smt.K.K.Sujatha(SI.No.14) and take charge as Chief Judicial Magistrate, Ernakulam from the Addl. Chief Judicial Magistrate(Economic Offences), Ernakulam.

11. Shri K.Ramesh Bai, Sub Judge, Kasaragod is posted as Chief Judicial Magistrate, Kasaragod. He will take charge as Chief Judicial Magistrate, Kasaragod from the Judicial Magistrate of First Class, Kasaragod and continue to hold the full additional charges of Sub Judge, Kasaragod and Sub Judge, Hosdurg till Smt.Mrudula A.V.(SI.No.24) and Shri Krishnakumar N.R.(SI. No.30) take their charges respectively.

12. Smt.Sreekala Suresh, Principal Sub Judge, Irinjalakuda is transferred and posted as Chief Judicial Magistrate, Alappuzha. She will hand over charge of her

office to Shri T.P.Suresh Babu(SI.No.17) and take charge as Chief Judicial Magistrate, Alappuzha from the Judicial Magistrate of First Class-I, Alappuzha

13. Smt.C.S.Sudha, Sub Judge, Payyannur is transferred and posted as Chief Judicial Magistrate, Kozhikode. She will hand over charge of her office to Smt.M.K.Prasannakumari(SI.No.18)and take charge as Chief Judicial Magistrate, Kozhikode from the Judicial Magistrate of First Class-I, Kozhikode.

14. Smt.K.K.Sujatha, Additional Sub Judge-I, Thiruvananthapuram is posted as Principal Sub Judge, Thiruvananthapuram. She will take charge as Principal Sub Judge, Thiruvananthapuram from Shri Babu Prakash V.K.(SI.No.2) and continue to hold the full additional charge of Additional Sub Judge-I, Thiruvananthapuram till Smt.K.S.Ambika (SI.No.20) takes charge. She will also take the full additional charge of the Sub Judge, Neyyattinkara from ShriS.Santhoshkumar(SI.No.10) and continue to hold the charge till Shri Joshy John(SI.No.33) takes charge.

15.Shri P.J.Vincent, Principal Sub Judge, Thalassery is posted as Chief Judicial Magistrate, Thalassery. He will hand over charge of his office to Smt.M.K. Prasannakumari(SI.No.18) and take charge as Chief Judicial Magistrate, Thalassery from the Addl. Chief Judicial Magistrate, Thalassery

16.Shri N.Ravisankar, Additional Sub Judge-II, Thrissur is posted as Principal Sub Judge, Thrissur. He will take charge as Principal Sub Judge, Thrissur from Shri P.Sasidharan(SI.No.4) and continue to hold the full additional charge of Additional Sub Judge-II, Thrissur till Shri.M.V.Rajakumara(SI.No.19) takes charge.

17. Shri T.P.Suresh Babu, Additional Sub Judge, Irinjalakuda is posted as Principal Sub Judge, Irinjalakuda. He will take charge as Principal Sub Judge, Irinjalakuda from Smt.Sreekala Suresh(SI.No.12) and continue to hold the full additional charge of Additional Sub Judge, Irinjalakuda till Shri N.V.Raju(SI.No.21) takes charge.

18.Smt.M.K.Prasannakumari, Additional Sub Judge, Thalassery is posted as Principal Sub Judge, Thalassery. She will take charge as Principal Sub Judge, Thalassery from Shri P.J.Vincent (SI. No.15) and continue to hold the full additional charge of Addl. Sub Judge, Thalassery till Shri Vinayaka Rao(SI.No.23) takes charge. She will also take the full additional charge of the Sub Judge, Payyannur from Smt.C.S.sudha and continue hold the charge till Shri J.Nazar(SI.No.32) takes charge.

19.Shri Rajakumara M.V., Munsiff, Chavakkad is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Sub Judge-II, Thrissur. He will hand over the charge of his office to the Judicial Magistrate of First Class, Chavakkad and

take charge as Additional Sub Judge-II, Thrissur from Shri N.Ravisankar(SI. No.16).

The Judicial Magistrate of First Class, Chavakkad will hold the full additional charge of the Munsiff, Chavakkad until further orders.

20. Smt.Ambika K.S., Principal Munsiff, Thiruvananthapuram is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Sub Judge-I, Thiruvananthapuram. She will hand over the charge of her office to Smt.Jyothis Ben P. (SI.No.35) and take charge as Additional Sub Judge-I, Thiruvananthapuram from Smt. K. K. Sujatha(SI. No. 14).

21. Shri.Raju N.V.Principal Munsiff, Thrissur is promoted as Sub Judge / Chief Judicial Magistrate and posted as Additional Sub Judge, Irinjalakuda. He will hand over the charge of his office to Smt.Anju Meera Birla(SI.No.37) and take charge as Additional Sub Judge, Irinjalakuda from Shri T.P.Suresh Babu,(SI. No.17).

22.Smt.Asheeda F,Judicial Magistrate of First Class-III, Thiruvananthapuram is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Nedumangad. She will hand over the charge of her office to the Judicial Magistrate of First Class-I, Thiruvananthapuram and her additional charge of Chief Judicial Magistrate, Thiruvananthapuram to Shri K.R.Madhukumar(SI.No.1)and take charge as Sub Judge, Nedumangad from the Addl.Sub Judge-II, Thiruvananthapuram.

The Judicial Magistrate of First Class-I, Thiruvananthapuram will hold the full additional charge of the Judicial Magistrate of First Class-III, Thiruvananthapuram, until further orders.

23. Shri R.Vinayaka Rao, Munsiff, Chittoor is promoted as Sub Judge / Chief Judicial Magistrate and posted as Addl.Sub Judge, Thalassery. He will hand over the charge of his office to the Judicial Magistrate of First Class, Chittoor and take charge as Addl.Sub Judge, Thalassery from Smt.M.K.Prasannakumari(SI.No.18).

The Judicial Magistrate of First Class, Chittoor will hold the full additional charges of the Munsiff, Chittoor, until further orders.

24. Smt. Mrudula A.V., Munsiff, Kalpetta is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Kasaragod. She will hand over the charge of her office to the Munsiff-Magistrate, Mananthavady and take charge as Sub Judge, Kasaragod from Shri K.Ramesh Bai(SI.No.11).

The Munsiff-Magistrate, Mananthavady will hold the full additional charge of the Munsiff, Kalpetta, until further orders.

25.Shri P.N.Vinod, Munsiff, Mavelikkara is promoted as Sub Judge / Chief

Judicial Magistrate and posted as Sub Judge, Mavelikkara. He will hand over the charge of his office to the Judicial Magistrate of First Class-II, Mavelikkara and take charge as Sub Judge, Mavelikkara from Shri V.C.Chcrian(SI.No.8)

The Judicial Magistrate of First Class-II, Mavelikkara will hold the full additional charge of the Munsiff, Mavelikkara, until further orders.

26. Shri Santhoshkumar K., Principal Munsiff, Alappuzha is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Kottarakkara. He will hand over the charge of his office to the Judicial Magistrate of First Class-I, Alappuzha and take charge as Sub Judge, Kottarakkara from the Addl.Sub Judge, Kollam

The Judicial Magistrate of First Class-I, Alappuzha will hold the full additional charge of the Principal Munsiff, Alappuzha, until further orders.

27. Shri K.Anilkumar, Judicial Magistrate of First Class-III, Kottayam is promoted as Sub Judge / Chief Judicial Magistrate and posted as Addl. Sub Judge-I, Ernakulam. He will hand over the charge of his office to the Judicial Magistrate of First Class-I, Kottayam and his additional charge of the Chief Judicial magistrate, Kottayam to Shri V. C. Chcrian(SI. No. 8) and take charge as Addl. Sub Judge-I, Ernakulam from the Principal Sub Judge, Ernakulam

The Judicial Magistrate of First Class-I, Kottayam will hold the full additional charge of the Judicial Magistrate of First Class-III, Kottayam, until further orders.

28. Shri S.Sureshkumar, Judicial Magistrate of First Class, Adoor is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Vadakara. He will hand over the charge of his office to the Munsiff, Adoor and take charge as Sub Judge, Vadakara from the Addl. Sub Judge-II, Kozhikode

The Munsiff, Adoor will hold the full additional charge of the Judicial Magistrate of First Class, Adoor, until further orders.

29. Shri K.Kamanees, Principal Munsiff, Kollam is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Koyilandi. He will hand over the charge of his office to Smt.Laijumol Sheriff(SI.No.38) and take charge as Sub Judge, Koyilandi from the Addl. Sub Judge-III, Kozhikode.

30. Shri Krishnakumar N.R., Judicial Magistrate of First Class-V, Kozhikode is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Hosdurg. He will hand over the charge of his office and his additional charge of Chief Judicial Magistrate, Kozhikode to the Judicial Magistrate of First Class-I, Kozhikode and take charge as Sub Judge, Hosdurg from Shri K.Ramesh Bai(SI.No.11)

The Judicial Magistrate of First Class-I, Kozhikode will hold the full additional charge of the Judicial Magistrate of First Class-V, Kozhikode, until further orders and will hold the full additional Charge of the Chief Judicial Magistrate, Kozhikode till Smt. C. S. Sudha(SI.No. 13) takes charge.

31. Shri Biju Menon K., Munsiff-Magistrate, Pattambi is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Ottappalam. He will hand over the charge of his office to the Judicial Magistrate of First Class, Ottappalam and take charge as Sub Judge, Ottappalam from Shri.A. Sankaran Nair(SI.No.7)

The Judicial Magistrate of First Class, Ottappalam will hold the full additional charge of the Munsiff-Magistrate, Pattambi, until further orders.

32. Shri J.Nazar, Munsiff, Changanachery is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Payyannur. He will hand over the charge of his office to the Judicial Magistrate of First Class, Changanachery and take charge as Sub Judge, Payyannur from Smt.M.K.Prasannakumari(SI.No.18)

The Judicial Magistrate of First Class Changanachery will hold the full additional charge of the Munsiff, Changanachery, until further orders.

33. Shri Joshy John, Addl.Munsiff, Alappuzha is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Neyyattinkara. He will hand over the charge of his office to the Judicial Magistrate of First Class-II(Mobile Court), Alappuzha and take charge as Sub Judge, Neyyattinkara from Smt.K.K.Sujatha (SI.No.14)

The Judicial Magistrate of First Class-II(Mobile Court), Alappuzha will hold the full additional charge of the Addl.Munsiff, Alappuzha, until further orders.

34. Smt.Minimol T.K., Principal Munsiff, Palakkad is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Attingal. She will hand over the charge of her office to Shri Kenneth George(SI.No.36) and take charge as Sub Judge, Attingal from the Addl. Sub Judge-II, Thiruvananthapuram

35. Smt. Jyothis Ben P., Additional Munsiff-III, Thiruvananthapuram is posted as Principal Munsiff, Thiruvananthapuram. She will take charge as Principal Munsiff, Thiruvananthapuram from Smt. K .S. Ambika(SI.No.20) and continue to hold the full additional charge of Addl. Munsiff-III, Thiruvananthapuram, until further orders.

36. Shri Kenneth George, Additional Munsiff, Palakkad is posted as Principal Munsiff, Palakkad. He will take charge as Principal Munsiff, Palakkad from Smt.T.K.Minimol(SI.No.34) and continue to hold the full additional charge of Addl.

Munsiff, Palakkad, until further orders,

37. Smt. Anju Meera Birla, Additional Munsiff-II, Thrissur is posted as Principal Munsiff, Thrissur. She will take charge as Principal Munsiff, Thrissur from Shri N.V.Raju(SI.No.21) and continue to hold the full additional charge of Addl. Munsiff-II, Thrissur, until further orders

38. Smt. Lajumol Sheriff, Additional Munsiff, Kollam is posted as Principal Munsiff, Kollam. She will take charge as Principal Munsiff, Kollam from Smt.K.Kamanees(SI.No.29) and continue to hold the full additional charge of Addl. Munsiff, Kollam , until further orders

The promotion granted to the officers at Sl. No. 19 to 34 are temporary until their appointment as Sub Judge / Chief Judicial Magistrate are regularised by the High Court.

The Officer at Sl.No.1 to 13 & 15 are eligible for Special Pay for extra administrative work @ Rs.1,000/- per month in their new stations. The officers at Sl. No.14, 16 to 18, 22, 24 to 26 & 28 to 34 are eligible for Special Pay for extra administrative work @ Rs.750/- per month in their new stations. The officers at Sl. No. 35 to 38 are eligible for Special Pay for extra administrative work @ Rs.500/- per month in their new posts.

All these postings are subject to General Transfers, 2012,

( By Order )



A. HARIPRASAD  
Registrar( Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(38 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Addl. Chief Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L)  
The Director of Public Relations, Thiruvananthapuram.  
The Director and Addl. Director of Kerala Judicial Academy.  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.  
The District Judges and Chief Judicial Magistrates of the 14 Districts.  
The Addl. Chief Judicial Magistrates, Ernakulam & Thalassery  
The Prl. & Addl. Sub Judges, Thiruvananthapuram, Ernakulam,  
Thrissur, Kozhikode, Thalassery, Kollam & Irinjalakuda  
The Sub Judges of Neyyattinkara, Nedumangad, Attingal, Kottarakkara  
Mavelikkara, Ottapalam, Vadamakara, Koyilandi, Hosdurg,  
Payyannur, & Kasaragod  
The Munsiff-Magistrate, Pattambi & Manathavady

The Pri. and Addl. Munsiffs, Kollam, Thiruvananthapuram, Palakkad,  
Thrissur & Alappuzha  
The Munsiffs, Adoor, Chavakkad, Chittoor, Kalpetta, Mavelikkara &  
Changanachery  
The JMFC-I & III, Kottayam & Thiruvananthapuram  
The JMFC-I & II, Alappuzha  
The JMFC-I & V, Kozhikode  
The JMFC-I, Thrissur & Manjeri  
The JMFC-II, Mavelikkara, Kollam, Palakkad  
The JMFC, Chittoor, Chavakkad, Adoor, Thodupuzha, Kasaragod,  
Manathavady & Changanachery  
The Officers concerned.  
The Private Secretary to the Hon'ble the Acting Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The B2, B3, B4, B5, C1, D2, E1 & I1 seats, High Court.  
The Administrative Records Section, High Court ( 2 copies )  
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.